## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

**UNDER SECTION** 

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2, G. PRABHAKARAN

AM MIS. S. RAMASUBRAMAMAM. RESPONDENT A ASSOCIATES

la Port 18

## **ORDER**

Counsels for both the parties are present and Counsel for the Petitioner submitted that he has not completed the arguments before the Division Bench and now due to change of the roster, he prayed for time to submit the final arguments afresh before this Bench. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

> col-MEMBER (JUDICIAL)

ghk